

**PROCEEDINGS OF THE DISTRICT JUDGE, KOZHIKODE.**

**Present:-Smt. P.Ragini, District Judge**

Sub: Estt. - District Court, Kozhikode -Application for resignation from service put in by Sri.Prasanth. A, Clerk,O/o Waqf Tribunal, Kozhikode - On Personal Ground - Resignation accepted - Orders - Issued.

Read:-1.Application for Resignation dated 04.04.2022 put in by Sri.Prasanth. A, Clerk, O/o Waqf Tribunal , Kozhikode.

2. Letter dated 04.05.2022 of the Chairman, Waqf Tribunal, Kozhikode.

\*\*\*\*\*

**ORDER NO.A1- 4636/2022.**

**KOZHIKODE, DATED: 19-05-2022.**

Sri. Prasanth. A , Clerk , O/o Waqf Tribunal , Kozhikode has submitted an application for his resignation from the Civil Judicial department of Kozhikode District on personal ground as per read cited 1<sup>st</sup> above.

The Chairman, Waqf Tribunal, Kozhikode has submitted the Non Liability Certificate and Certificate showing No disciplinary Proceedings / Vigilance Enquiry pending against the Incumbent as per letter read cited 2nd.

In the above circumstances, the resignation tendered by Sri. Prasanth. A , Clerk , O/o Waqf Tribunal , Kozhikode is accepted with effect from 01.06.2022.

Sd/-  
**DISTRICTJUDGE**

To

1. The Chairman, Waqf Tribunal , Kozhikode.
2. ✓ The Registrar (District Judiciary) , High Court of Kerala, Ernakulam (with CL).
3. The Court Manager, District Court, Kozhikode.
4. The Senior Superintendent, District Court, Kozhikode.

5. The Junior Superintendents II / III / IV District Court, Kozhikode.
6. The Secretary, KCJSO, District Committee, Kozhikode.
7. The Secretary, KDJECCS Ltd. Kozhikode.
8. File
9. Proceedings file.

**//True copy/ forwarded /By Order//**

  
**Sheristadar**

